GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3033 ANSWERED ON:22.03.2005 RECRUITMENT OF TEACHERS

Chandrappan Shri C.K.; Hamza Shri T.K.; Kharventhan Shri Salarapatty Kuppusamy; Nair Shri P.K. Vasudevan; Paswan Shri Sukdeo; Rao Shri Sambasiva Rayapati; Surendran Shri Chengara; Yadav Shri Akhilesh; Yadav Shri Ram Kripal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has since decided to appoint all 1575 teachers who had cleared examination conducted by K.V.S. through private agency during May last year;
- (b) whether all these teachers have been provided with appointment letters as of now;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government had freezed all these recruitments when it found that private agency entrusted with job had been selected without any tender;
- (f) if so, the details thereabout;
- (g) whether the committee set up to look into the irregularities in the process of recruitment has since submitted its report; and (h) if so, the findings thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) to (d) Out of 1571 candidates, provisional appointment offer for an initial period of one year on contract has been given to 1551 candidates, subject to the outcome of the report/finding of the inquiry committee headed by Sh. S. Sathyam, Retired Secretary. In case the period of one year expires before the completions of the inquiry the provisional appointment will be renewed. If the inquiry upholds the selection of candidates the provisional appointment will be deemed as an appointment letter on a regular basis with effect from the date of joining of the incumbents. The provisional offer of appointment will be withdrawn in case the inquiry committee finds that the selection of candidates has not been carried out in accordance with the selection procedure. The remaining 20 cases are being examined as per rules.

- (e) & (f) No, Sir.
- (g) No, Sir.
- (h) Does not arise.